

**LIST OF CREDITORS UNDER REGULATION 13(2)(D) OF THE CIRP
REGULATIONS**

SHAILA CLUBS AND RESORTS PRIVATE LIMITED

LIST OF CREDITORS AS ON 19TH AUGUST 2023

Notes

- A. The list is as on 19th August, 2023. We are reviewing few claims and the file will be updated within regular intervals based on additional claims received, if any.
- B. Claims received from the party is under verification/validation. The same may be updated as per any additional information which may be received in future.

For any query related to claims, please contact +91 9822394380 (Monday - Saturday, 10 am to 6 pm) or email at milind.kasodekar@kmdscs.com

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	46,98,49,382/-	1	12,57,35,556/-	-	-	34,41,13,826/-	Note 1
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	157,76,37,309/-	-	-	-	-	157,76,37,309/-	Note 1
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	
Total									

Note 1- Claim Amount is still under verification and additional documents and clarification is sought.

Milind B. Kasodekar

